

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 7/TT/2020

Date: 23.9.2020

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Revision of Transmission Tariff of the 2001-04, 2004-09 and 2009-14 blocks, trueing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 tariff block for Stage- 1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur-Ballabgarh 400 kV S/C line at Ballabgarh in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 9.10.2020.

2. Clarify/submit the following information:

- i. Whether the projected ACE claimed for the 2019-24 period is within the scope of work. If so, give the details.
- ii. Basis for the proposed life extension for 10 years and certification of OEM for the same.
- iii. Reasons why O&M is not possible and replacement is necessary for regular service.
- iv. Whether the proposed replacement is discussed and approved by the beneficiaries.

2.. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/
(Rajendra Kumar Tewari)
Bench Officer